These measures have equipped the Government better in curbing the menace of black money.

Restructuring of farm loans

- 1007. SHRI RITABRATA BANERJEE: Will the Minister of FINANCE be pleased to state:
 - whether there are any plans to restructure the existing farm loans; and (a)
 - if so, the details thereof and if not, the reasons therefor? (b)

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) and (b) Reserve Bank of India (RBI) has issued Standing Guidelines for Relief Measures to be provided by respective lending institutions in areas affected by natural calamities which, inter alia, include identification of beneficiaries, extending fresh loans and restructuring of existing loans, relaxed security and margin norms, moratorium, etc. The moment calamity is declared by the concerned District Authorities, these Guidelines have been so designed that they are automatically set in motion without any intervention and this saves precious time.

In view of the recent unseasonal rains and hailstorms in several parts of the country, Government has issued advisory to all State Level Bankers' Committees (SLBCs), to take immediate steps to mitigate the hardship of farmers in accordance with the guidelines/instructions issued by RBI/Government.

Report of Fourteenth Finance Commission

1008. SHRI RANJIB BISWAL: Will the Minister of FINANCE be pleased to state:

- (a) whether the Fourteenth Finance Commission has submitted its report to Government;
- (b) if so, the details of the major recommendations made by the Commission;
 - (c) whether Government has accepted all the recommendation;
 - (d) if so, the details thereof; and
 - (e) the further steps taken by Government in this regard?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) Yes, Sir.

(b) to (e) Fourteenth Finance Commission has recommended 42% share in

the net proceeds of the Union Tax Revenues as States shares as compared to 32%, recommended by the Thirteenth Finance Commission. The Fourteenth Finance Commission has also recommended Post-Devolution Revenue Deficit Grant (for 11 States), Local Body Grants for rural and urban local bodies and grants for State Disaster Relief Fund. Report of the Fourteenth Finance Commission has been laid in the Parliament on 24th February 2015 along with the Explanatory Memorandum as to Action Taken on the recommendations of the Commission.

Deaths due to tobacco usage

- 1009. SHRI ANUBHAV MOHANTY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- the number of deaths occurred due to use of tobacco and tobacco products during the years 2010 to 2014;
- (b) the amount spent on the treatment of patients inflicted with diseases due to use of tobacco and its products during the period;
- (c) the amount spent on the advertisements restraining the use of tobacco and tobacco products; and
- whether the Ministry would consider banning the use of tobacco and its products completely in the interest of public health?
- THE **MINISTER** OF **HEALTH** AND **FAMILY WELFARE** (SHRI JAGAT PRAKASH NADDA): (a) As per the Report of Tobacco Control in India (2004) each year 8-9 lakh deaths in India can be attributed to tobacco use.
- As per the findings of the study titled "Economic Burden of Tobacco Related Diseases in India (2014)" commissioned by Ministry of Health and Family Welfare, the total economic costs attributable to tobacco use from all diseases in India in the year 2011 for persons aged 35-69 amounted to ₹ 1,04,500 crores.
- The expenditure under National Tobacco Control Programme including advertisement at National, State and District level is

2010-11: ₹ 29.32 cr.

2011-12: ₹ 29.61 cr.

2012-13 : ₹ 10.48 cr

2013-14: ₹ 27.86 cr. (Health) and ₹ 7.34 cr. (NHM)